

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:4064  
ANSWERED ON:18.05.2006  
SAFETY AND SECURITY COVERAGE TO EMPLOYEES  
Reddy Shri Suravaram Sudhakar

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether employees of Oil and Natural Gas Corporation Ltd. (ONGC) deployed at off shore drilling operation at Mumbai High are being provided safety and security coverage;
- (b) if not, whether the Government proposes to amend the existing regulations/ rules in order to provide safety cover to the employees of ONGC working beyond territorial waters; and
- (c) if so, the time by which it is likely to be finalized?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

- (a) The Coast Guard, Indian Navy and Air Force are responsible for protecting the EEZ in which ONGC installations are located. ONGC has informed that they have also taken the following measures to secure its vital assets and manpower:
- (i) Regular patrolling of the offshore area by armed patrol vessels;
  - (ii) Monitoring of vessels/ aircrafts through radars located on some select offshore platforms.
  - (iii) Thorough screening of men & materials going to Mumbai high.
  - (iv) To strengthen surveillance in the area ONGC is also procuring state-of-art Vessel and Air Traffic Management System (VATMS) and high-speed patrol vessels.
- (b) & (c) Does not arise in view of the above (a).